

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1672  
ANSWERED ON- 16/03/2022

**COMPUTERISATION OF GRAM PANCHAYATS UNDER RGSA**

1672 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) whether it is a fact that out of the total 13,370 Panchayats in Andhra Pradesh, more than 5,500 do not have computers;
- (b) whether it is also a fact that Government is extending financial assistance to Gram Panchayats (GPs) under Rashtriya Gram Swaraj Abhiyaan to States to purchase computers to make GPs e-enablers;
- (c) whether it is also a fact that the 15th Finance Commission has also recommended funds for purchasing computer by rural local bodies; and
- (d) if so, the details of assistance given to 5,500 GPs in Andhra Pradesh to purchase computers and become e-enablers?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) 'Panchayat' being State subject, providing infrastructural facilities such as computers etc. are primarily the responsibility of the States. However, Ministry of Panchayati Raj supplements the efforts of the States, through its schemes and programmes viz. Rashtriya Gram Swaraj Abhiyan (RGSA), Central Finance Commission grants etc. on a limited scale. As per information available, 5517 Gram Panchayats (GPs) out of 13371 GPs, do not have computers in the State of Andhra Pradesh.

(d) Under RGSA scheme, approximately 1845 computers have been approved to the State. Also, purchase of computers and accessories in Rural Local Bodies have been included in the indicative list of technical and administrative component of 15th Finance Commission (15thFC) Basic (Untied) Grants. An amount of Rs. 3594.50 cr. has been released to the State under 15thFC.

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